

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-11-2023 AT 10.30 AM**

**IA (IBC) 1745, 1744 & 1742/2023 in CP(IB) No. 163/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

IDBI Bank Limited

**...Petitioner**

**VS**

Shri. Y.S Chowdary and Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Mr. VVSN Raju and Ld. Counsel Mr. Srikant Rathi, for Financial Creditor and Mr. Nagabhushan present, Resolution Professional present through Video Conference.

**IA(IBC)/1742/2023**

This is an application to set aside the ex parte order dated 11.08.2023 and restore the right of the applicant for appearance. The Applicant shall explain how this IA 1742/2023 is maintainable. Matter adjourned to 15.12.2023.

*Rajashekhar*

**IA(IBC)/1744/2023**

This is an application to set aside the exparte order dated 11.08.2023 and to set aside the admission order dated 12.10.2023. The Applicant shall explain how this IA 1744/2023 is maintainable. Matter adjourned to 15.12.2023.

**IA(IBC)/1745/2023**

This is an application for urgent listing of un-numbered IA. **This application is dismissed** as we do not find any urgency in this matter.

Sd/-

**MEMBER (T)**

Sd/-

**MEMBER (J)**